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Title: Need to release funds under MPLADS Scheme.

SHRI MD. BADARUDDOZA KHAN (MURSHIDABAD): Hon. Speaker, Madam, I am facing very much trouble to implement schemes under the MPLADS in my constituency. The District Magistrate is the implementing authority for the works in my constituency. Three years have passed but I got an allotment of only Rs.7.5 crore. It happened due to the non-cooperation of the District Magistrate. He is not releasing the fund properly on time. So the implementation is delayed. In the last three years, he has not convened any meeting to review the MPLADS works. So we got no chance to speak anything about the MPLADS funds.

Recently, the Ministry of Statistics has noticed that Murshidabad is far behind so many districts at the State level. Hence I request the Government, through you, Madam, to please make an inquiry and take necessary action so that I can utilize the full amount of the MPLADS fund for the benefit of the people.